

Parliament Session Wrap

Budget Session – January 31, 2020 to March 23, 2020

Government Bills passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Finance Bill, 2020	Gives effect to the financial proposals of the central government for the financial year 2020-21.
*The Appropriation Bill, 2020	Authorises expenditure from the Consolidated Fund of India for the financial year 2020-21.
*The Appropriation (No 2) Bill, 2020	Authorises expenditure from the Consolidated Fund of India for the financial year 2019-20.
*The Jammu and Kashmir Appropriation Bill, 2020	Authorises expenditure from the Consolidated Fund of the state of Jammu and Kashmir for the financial year 2019-20.
*The Jammu and Kashmir Appropriation (No 2) Bill, 2020	Authorises expenditure from the Consolidated Fund of the union territory of Jammu and Kashmir for the financial year 2019-20.
*The Jammu and Kashmir Appropriation (No 3) Bill, 2020	Authorises expenditure from the Consolidated Fund of the union territory of Jammu and Kashmir for the financial year 2019-20.
*The Jammu and Kashmir Appropriation (No 4) Bill, 2020	Authorises expenditure from the Consolidated Fund of the union territory Jammu and Kashmir for the financial year 2020-21.
*The Minerals Laws (Amendment) Bill, 2020 - Replaces an Ordinance	Allows commercial mining of coal and removes the restrictions on end use of the mined coal for certain companies.
*The Direct Tax Vivad Se Vishwas Bill, 2020	Provides a mechanism for resolution of pending tax disputes related to income tax and corporation tax.
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019	Modifies the list of Scheduled Tribes in the state of Karnataka to include certain communities and areas.
The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	Allows certain financial creditors to initiate an insolvency process in the event of default and empowers the resolution professional to require suppliers to continue providing certain goods and services.
The Central Sanskrit Universities Bill, 2019	Converts Rashtriya Sanskrit Sansthan, Delhi, Sri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, and Rashtriya Sanskrit Vidyapeetha, Tirupati into Central Sanskrit Universities.

*These Bills were introduced during Budget Session, 2020.

Government Bills introduced during the Budget Session and pending

Short Title	Key Objectives	Introduced on	Status
The Aircraft (Amendment) Bill, 2020	Converts DGCA, BCAS, and AAIB into statutory bodies and increases the maximum amount of fine for certain penalties to one crore rupees.	4 Feb 2020 Lok Sabha	Passed by LS
The Institute of Teaching and Research in Ayurveda Bill, 2020	Merge three Ayurveda institutes into one institution by the name of Institute of Teaching and Research in Ayurveda and declares the institution to be an Institute of National Importance.	10 Feb 2020 Lok Sabha	Passed by LS
The Medical Termination of Pregnancy (Amendment) Bill, 2020	Increases the threshold for terminating a pregnancy from 12 to 20 weeks with the opinion of a registered medical practitioner, and from 20 to 24 weeks with the approval of two registered medical practitioners.	2 Mar 2020 Lok Sabha	Passed by LS

Short Title	Key Objectives	Introduced on	Status
The Banking Regulation (Amendment) Bill, 2020	Allows co-operative banks to issue equity, preference, and special shares and debentures to any person residing in the area of its operation.	3 Mar 2020 Lok Sabha	Pending
The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020	Declares five Indian Institutes of Information Technology (IIITs) set up under Public Private Partnership mode in Surat, Bhopal, Bhagalpur, Agartala, and Raichur as institutions of national importance.	4 Mar 2020 Lok Sabha	Passed by LS
The Major Port Authorities Bill, 2020	Replaces the existing 1963 Act to grant enhanced autonomy to the major ports enabling them to effectively respond to market challenges.	12 Mar 2020 Lok Sabha	Pending
The Companies (Amendment) Bill, 2020	Removes penalty and imprisonment in certain offences and reduces the amount of fine payable in certain offences among others.	17 Mar 2020 Lok Sabha	Pending
The Pesticides Management Bill, 2020	Replaces and addresses the inadequacies in the Insecticides Act, 1968.	23 Mar 2020 Rajya Sabha	Pending
The Rashtriya Raksha University Bill, 2020	Establishes Rashtriya Raksha University as an institute of national importance.	23 Mar 2020 Lok Sabha	Pending
The National Forensic Science University Bill, 2020	Establishes a National Forensic Science University.	23 Mar 2020 Lok Sabha	Pending

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by one House and pending in the other House

LOK SABHA		
Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed on 31 Jul 2019
The Surrogacy (Regulation) Bill, 2019	15 Jul 2019	Passed on 5 Aug 2019, Select Committee Report on 5 Feb 2020
The Dam Safety Bill, 2019	29 Jul 2019	Passed on 2 Aug 2019
RAJYA SABHA		
Short Title	Introduced on	Passed by Rajya Sabha, Pending in Lok Sabha
The National Commission for Homoeopathy Bill, 2019	7 Jan 2019	Passed on 18 Mar 2020, Standing Committee Report on 17 Nov 2019
The National Commission for Indian System of Medicine Bill, 2019	7 Jan 2019	Passed on 18 Mar 2020, Standing Committee Report on 17 Nov 2019

Government Bills pending in both Houses from earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Occupational Safety, Health and Working Conditions Code, 2019	23 Jul 2019	Standing Committee Report on 11 Feb 2020.
The DNA Technology (Use and Application) Regulation Bill, 2019	8 Jul 2019	Standing Committee to submit report by 2 Apr 2020
The Industrial Relations Code Bill, 2019	28 Nov 2019	Standing Committee to submit report within three months w.e.f. 23 Dec 2019
The Anti-Maritime Piracy Bill, 2019	9 Dec 2019	Standing Committee to submit report within three months w.e.f. 23 Dec 2019
The Code on Social Security, 2019	11 Dec 2019	Standing Committee to submit report within three months w.e.f. 23 Dec 2019
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee to submit report within three months w.e.f. 23 Dec 2019
The Personal Data Protection Bill, 2019	11 Dec 2019	Joint Select Committee to submit report by the first day of the second week of Monsoon 2020 session.

RAJYA SABHA		
Short Title	Introduced on	Status
The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019	13 Feb 2019	Standing Committee Report on 3 Dec 2019
The Cinematograph (Amendment) Bill, 2019	12 Feb 2019	Standing Committee Report on 16 Mar 2020.
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020.
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020.
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Allied and Healthcare Professions Bill, 2018	31 Dec 2018	Standing Committee Report on 31 Jan 2020.
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills Withdrawn during the Budget Session

Short Title	Key Objectives	Withdrawn on
The Private Detective Agencies (Regulation) Bill, 2007	Sets up a system to license and regulate the conduct of private detectives and agencies.	23 Mar 2020
The Pesticide Management Bill, 2008	Regulate the manufacture, inspection, testing and distribution of pesticides and establishes a system of licensing and registration committee to register pesticides.	23 Mar 2020

Status of Government Bills

Bills pending before session	41
Bills introduced during the session	19
Bills passed during the session	12
Bills withdrawn during session	2
Bills pending at the end of the session	46

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